

Hindus are singularly alike. All that I can say is that this is the report of the people who see them. They may make mistakes.

**The Minister of Law and Minority Affairs (Shri Biswas):** The statements are taken from the passengers themselves by officers on both sides acting together.

#### WRITTEN ANSWERS TO QUESTIONS

##### सिन्दरी कृषिसार

\*१८८२. सेठ गोविन्द दास: क्या उत्पादन मंत्री यह बतालने की कृपा करेंगे कि मार्च और अप्रैल, १९५२ में सिन्दरी कारखाने में कितना माल तैयार हुआ ?

**The Minister of Production (Shri K. C. Reddy):** The output of ammonia sulphate during March and April 1952 was 11.407 and 10.819 tons respectively.

##### निराश्रित विस्थापित व्यक्तियों के शिविर

\*१८९०. श्री वाल्मीकी: क्या पुनर्वासि मंत्री यह बतालने की कृपा करेंगे:

(क) आजकल चलने वाले निराश्रित विस्थापित व्यक्तियों के शिविरों की संख्या ;

(ख) उन स्थानों के नाम जहाँ ये शिविर स्थित हैं ; और

(ग) १९५१-५२ वर्ष में सरकार को ऐसे शिविरों पर क्या राशि व्यय करनी पड़ी ?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) 70.

(b) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 18.]

(c) The information is being obtained and will be laid on the Table in due course.

##### LEAD PENCILS

\*1897. **Shri Balmiki:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of lead pencils consumed in India every year; and

(b) the steps taken by Government to popularise pencil making as cottage industry?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) 1949-50—90829 gross.

1950-51—166210 gross.

1951-52—334359 gross approximately.

(b) No, Sir.

##### COARSE AND MEDIUM CLOTH (EXPORT)

\*1898. **Shri Balmiki:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of licences granted for the exports of coarse and medium cloth; and

(b) the facilities given to exporters?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) I am unable to furnish an answer as the period for which the information is required is not indicated.

(b) Licences are now issued without any restrictions. Licensing formalities have also been reduced to the bare minimum and the exporters have to apply to the export control authorities twice only, once to obtain licences which are available within 48 hours from the time of receiving the application and then to have shipping bills passed which is done the same day.

##### CENSORED FILMS

\*1899. **Shri N. B. Chowdhury:** Will the Minister of Information and Broadcasting be pleased to state how many films have been censored by the Central Board of Film Censors during the year 1951-52?

**The Minister of Information and Broadcasting (Dr. Keskar):** The number of films examined by the Central Board of Film Censors during the year 1951-52 is 3612.

##### GRANT OF LOANS TO TRIBAL PEOPLE

\*1900. **Shri Gohain:** Will the Prime Minister be pleased to state:

(a) whether the Government of India have any scheme for granting loans to the tribal people for their industrial and business undertakings in the tribal part "B" areas of the North East Frontier Agency;

(b) if the answer to part (a) above be in the affirmative, what amounts have been granted during the years 1950-51 and 1951-52; and

(c) if the answer to part (a) above be in the negative, whether Government propose to introduce loan system